

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(s). 5920/2023

RAMCHANDRA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

[ONLY IA No. 15001/2026 IS LISTED UNDER THIS ITEM]
IA No. 15001/2026 - EARLY HEARING APPLICATION

Date : 11-05-2026 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Appellant(s) : Mr. Sukumar Pattjoshi, Sr. Adv.
Mr. Haraprasad Sahu, Adv.
Mr. Shiv Kant Mishra, Adv.
Mr. Shivanand Pandey, Adv.
Mr. Pranaya Kumar Mohapatra, AOR

For Respondent(s) : Mr. Kamlendra Mishra, AOR
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Ms. Vaidruti Mishra, Adv.
Ms. Aditi Mishra, Adv.

Mr. Rakesh Uttamchandra Upadhyay, AOR

UPON hearing the counsel the Court made the following

O R D E R

List the appeal for hearing in the week commencing 23.11.2026
before an appropriate Bench.

IA No. 15001/2026 stands disposed of accordingly.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR